

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2206**  
**TO BE ANSWERED ON 24.12.2018**

**Mandatory Yoga Education**

†2206. SHRI JANAK RAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating to formulate any plan to make yoga education mandatory in all the States including Bihar;
- (b) if so, the time by which the said action plan is likely to be implemented; and
- (c) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE**  
**DEVELOPMENT**  
**(DR. SATYA PAL SINGH)**

(a) to (c) As per the National Curriculum Framework (NCF)-2005, 'Yoga' is an integral part of Health & Physical Education, which is compulsory subject area from class I to X and optional subject at Senior Secondary stage. However, 'education', being a subject in the Concurrent List of the Constitution, and majority of Schools being under the jurisdiction of the State/ Union Territory (UT) Governments, it is for the respective State/UT Governments to introduce Yoga Education in their schools. So far as the schools affiliated to the Central Board of Secondary Education (CBSE) are concerned, the Health and Physical Education is compulsory for Classes I to X and optional for classes XI to XII. In order to promote Yoga in Universities, the University Grant Commission has sanctioned full-fledged Yoga department and courses in 98 Universities across the country, including Bihar.

\*\*\*\*